

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:302
ANSWERED ON:03.07.2009
IMPLEMENTATION OF RGGVY
Gaikwad Shri Eknath Mahadeo

Will the Minister of POWER be pleased to state:

- (a) whether the implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) is slow in some of the States affected by Maoist violence;
- (b) if so, the details thereof; and
- (c) the corrective steps taken/likely to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : The implementation of RGGVY is slow in some of the States for various reasons including Maoist violence. It has been lagging behind primarily because of the following reasons :

- # Delay in receipt of Detailed Project Reports (DPRs).
- # Delay in forest clearance for execution of the Projects.
- # Delays in land acquisition for 33/11 KV sub-stations by the States.
- # Limited number of qualified agencies available for execution of turnkey contracts.
- # Shortage of line material and high prices.
- # Delays in issuance of road permit and way bills.
- # Lack of awareness among villagers for taking new connections.
- # Very poor upstream rural electricity infrastructure in some states.
- # Delay in finalization of BPL lists by some states.
- # Refusal to waive state and local taxes on line materials by some states.
- # Difficult terrain in some states.
- # Law & order problem including Maoist Violence.

(c) : For effective implementation of RGGVY, the following steps have been taken:

(i) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.

(ii) The Government of India, as also Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme on the agreed schedules.

(iii) For speedier and effective implementation of projects, execution has been taken up on turnkey basis.

(iv) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.

(v) Fund flow has been streamlined.

(vi) Chief Ministers have been requested for expeditious implementation of the scheme.

(vii) Chief Secretaries of State Governments have been requested to resolve state level issues by holding State Level Coordination Committee meetings for expeditious implementation of the scheme.